

DIVISION BENCH
COURT – II

S-6

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1698(KB)2019
IA(IBC)(DIS.)/30(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY 2024

IN THE MATTER OF	J.D. [INDIA] CORPORATION VS BEST BAZAR RETAIL LLP
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Amandeep Singh, Adv.] For the Liquidator
Mr. Vasudeo Agarwal] Liq.-in-Person

ORDER

1. Ld. Counsel/Authorised Representative appearing on behalf of the liquidator present.
2. List this matter for further consideration on **13.08.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

Ar.